

GOVERNMENT OF INDIA  
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
(DEPARTMENT OF PERSONNEL & TRAINING)  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 1622**  
(TO BE ANSWERED ON 26.07.2017)

**CBI INVESTIGATION AGAINST PONZI COMPANIES**

**1622. DR. KIRIT SOMAIYA:**

Will the **PRIME MINISTER** be pleased to state:

- (a) whether Central Bureau of Investigation (CBI) has received complaints against various ponzi companies for fraud and scams;
- (b) if so, the details thereof;
- (c) whether CBI has filed charge-sheet against those companies and investigation has been initiated;
- (d) if so, the details thereof; and
- (e) the present status of investigation and action taken against ponzi companies?

**ANSWER**

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office. (DR. JITENDRA SINGH)

(a) to (e): Yes, Madam. CBI has registered and investigated cases against various Ponzi Companies for fraud and scams on the basis of complaints received/directions of the Court. CBI has registered 115 cases against such companies for fraud and scams from 01.01.2014 till 30.06.2017. Further, CBI has filed charge sheets in 56 cases during this period.

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